201 Papers Laid

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table .--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) ' of section 8 of the Essential Commodities Act, 1955:-

(i) G.S.R. 196(E), published in Gazette of India dated the 29th April, 1974.

(li) The Fertilizer (Control) (Amendment) Order, 1974, published in Notification No. G.S.R. 292(E) in Gazette of India dated the 28th June, 1974

[Placed in Library. See No. LT-8071/74].

(2) A copy of the Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A, of the Companies Act 1956 [Placed in Library. See No. LT-8072/74].

NATIONAL WELFARE BOARD FOR SEAFA-RERS (AMNDT) RULES, 1974 AND STATE-MENTS RE DELAY IN LAYING CERTAIN NOTLFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KU-MAR MUKHERJEE): I beg to lay on the Table:-

(1) A copy of the National Welfare Board for Seafarers (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 444 in Gazette of India dated the 4th May, 1974, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-8073/74].

(2) Two statements (Hindi and English versions) showing reasons

for delay in laying Notifications Nos. G.S.R. 339 and G.S.R. 374 published in Gazetter of India dated the 30th March, 1974 and 6th April, 1974, respectively. [Placed in Library. See No. LT-8074/74].

CENTRAL EXCISE (SEVENTH AMNDT) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Central Excise (Seventh Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 336(E) in Gazette of India dated the 27th July, 1974, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-8075/74].

12.40 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED STARVATION DEATHS AND DIS-TRESS SALE OF CHILDREN IN DIFFICULT PARTS OF ASSAML

MR. SPEAKER: Calling Attention Mr Ajit Kumar Saha,

भी घटल बिहारी बाजपेयी (ग्वालियर): प्रध्यक्ष महोदय, मैंने देश की खाद्य स्थिति के बारे में काम रोको प्रस्ताव दिया था। यह व्यान-दिलाम्रो मुचना केवल मासाम के बारे में है। लेकिन मध्य प्रदेश. उत्तर प्रदेश भीर देश के मन्य भागों में भी सबरें भा रही हैं कि सन्न के सभाव में मौतें हो रही हैं। मापने पढा होगां कि मादिवासी क्षेत्रों में एक पाहिवासी ने प्रपमे दो बज्बे बेच दिये. क्योंकि पेट भरने के लिए उस के पास प्रनाज नहीं था। कल में हण्डार में था। वहां बाबार में घाटा नहीं है।

भी एस॰ एम॰ सनमा (कानपुर) : इस बहरे में दो तीन घंटे की डिनकशन का मौक्त दिया जाये ।

"Notifications were laid on the Table on the 30th April and 3rd May, 1974, respectively.

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